

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1286
(TO BE ANSWERED ON 09.02.2022)

CASES RECOMMENDED TO CBI

†1286. SHRI HANUMAN BENIWAL:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details and number of cases recommended to CBI for investigation by Rajasthan Government during the last ten years, case-wise;
- (b) the details and number of cases among the above said cases declined for investigation by CBI; and
- (c) the current status of the above-mentioned cases along with the details of cases on which investigation have been started by CBI?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): Details of references recommended by the State Government of Rajasthan to CBI for investigation, in terms of Delhi Special Police Establishment (DSPE) Act, 1946, in last 10 years are as following:

References received	References in which cases registered	No. of Registered Cases
12	10	37

(c): The status of the aforesaid 37 cases at various stages of investigation/trial is as follows: -

Investigation	– 02
Closure	– 07
Trial Stage	– 27
Acquittal	– 01
